

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 48(ND)/2010

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017.

NAME OF THE COMPANY: M/s Vishnu Kr. Surekha Vs. M/s V.L. Estates Ltd & Ors.


SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s) :	Dr. U.K. Chaudhary, Sr. Advocate Mr. Hrishikesh Baruah, Advocate Mr. Himanshu Vij, Advocate		
	For the Respondents (s):	Mr. Ankit Singal, Advocate		

ORDER

Since the matter has been part heard by the Division Bench, renotify this case for arguments on 13th December, 2017 before the regular Bench.

Interim orders to continue.


(Ina Malhotra)
Member (J)

(Lekhraj Singh)